COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 200 OF 2017 & I.A. NO. 394 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Dina Metals Limited ...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for Appellant(s) : Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Prasad fpr R.1

Mr. M.G. Ramachandran

Ms. Anushree Bardhan for R-2

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 04.09.2017. Mr. C.K. Rai takes notice on behalf of Respondent No. 1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 17.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 01.09.2017 after serving copy on the other side.

List the matter on <u>04.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson